

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA NO.81/2016  
MA NO.44/2016**

New Delhi this the 20<sup>th</sup> day of April, 2017

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)**

Sushil Kumar Tyagi,  
Aged about 55 years,  
(Grade-II (DASS)/Head Clerk  
(Voluntary retired Grade-II (DASS)/  
Head Clerk, O/o BDO (South),  
S/o Late Shri S.L. Tyagi,  
R/o F-385, Gali No.6,  
Wazirabad Village,  
Delhi-110084.

...Applicant

(None)

**VERSUS**

1. GNCT of Delhi through  
the Chief Secretary,  
Delhi Secretariat,  
Players Building, IP Estate,  
New Delhi.
2. The Divisional Commissioner/  
Principal Secretary (Revenue),  
GNCT of Delhi,  
5, Shamnath Marg,  
Delhi-110054.
3. Director (Panchayat)/Additional  
District Magistrate (Central),  
GNCT of Delhi,  
Room No.11-12, Old Civil  
Supply Building,  
Tis Hazari, Delhi-110054.
4. Block Development Officer (South)/  
Drawing and Disbursing Officer,  
GNCT of Delhi,  
Office Complex of Deputy  
Commissioner (South),  
MB Road, Saket,  
New Delhi-110017.

...Respondents

**:ORDER (Oral):**

None appears for the applicant even on second call. None represented the applicant even on the earlier dates of hearing i.e. 10.01.2017 and 15.02.2017. It appears that the applicant is no longer interested in pursuing this matter.

2. Accordingly, the MA as well as the OA are dismissed in default and for non-prosecution.

**(DR BRAHM AVTAR AGRAWAL)  
MEMBER (J)**

/jk/